GOVERNMENT OF INDIA CULTURE **LOK SABHA**

UNSTARRED QUESTION NO:2140 ANSWERED ON:03.08.2015 Khajuraho Sculpture Khadse Smt. Raksha Nikhil

Will the Minister of CULTURE be pleased to state:					
GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA					
UNSTARRED QUESTION NO.2104 TO BE ANSWERED ON 03.08.2015. SHRAVANA 12, 1937 (SAKA).					
NATIONAL ARCHIVES FOR ANTIQUES					
2104. ADV. JOICE GEORGE:					
Will the Minister of CULTURE be pleased to state:					
(a) whether the Government is planning to amend Antiquities and Art Treasures Act, 1971;					
(b) if so, the details thereof and the reasons therefor;					
(c) whether a Comprehensive National Database for Antiques was functioning;					
(d) if so, the details thereof;					
(e) whether the Government is planning to establish a National Archive for antiques; and					
(f) if so, the details thereof?					
Answer					
ANSWER					
MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE) AND MINISTER OF STATE, CIVIL AVIATION					
(DR. MAHESH SHARMA)					
(a) to					
(b) Yes, Madam. Government of India is planning to frame two Acts i.e. (i) Antiquities and Art Treasures Export and Import Control Act and (ii) Indian Antiquities and Art Treasure Act to regulate and promote domestic art market and to control illicit trafficking of art objects					

(c) to

(d)

No comprehensive National database for Antiquities was functioning.

(e)

to

(f) There is no proposal to establish National arch been assigned the work for preparation of database	nives for antiquities. e of antiquities.	However, Na	ational Mission	for Monuments	& Antiquities has